

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 52

CA 369/2020 CA 1411/2020 CA 209/2021 IA 2/2022 CA 241/2022 CA 341/2022 CA 09/2022 CA 10/2021 CA 1001/2020 in CP 3638/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **12.12.2022**

NAME OF THE PARTIES: - **Union of India V/s Infrastructure Leasing & Financial Services Ltd & Ors**

Appearance (via video-conference):

For the Union of India : Mr. Aditya Sikka a/w Ms. Vasudha Vijaysheel
For Sarvonik BCC Construction Pvt. Ltd. – CA 1001 : Adv. Manoj Kumar (proxy for Adv. Vinita Sahitya)
For the Applicant – CA 9 : Adv. Priyamvada Singhania , Sneha Barange
For the Applicant – CA 369 : Adv. Prachi Wazalwar
For the Claim Management Advisor: Adv. Deep Roy, Adv. Dhaval Savla and Adv. Disha Mohanty
For Sarvonik BCC Construction Pvt. Ltd. – CA 10 : Adv. Manoj Kumar (proxy for Adv. Vinita Sahitya)

Section 242(4),241-242 of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 08.02.2023, for further consideration and hearing.

Sd/-

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SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare